POST OFFER ADVERTISEMENT UNDER REGULATION 18(12) OF SECURITIES AND EXCHANGE BOARD OF INDIA (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011, AND AMENDMENTS THERETO ("SEBI (SAST) REGULATIONS, 2011") FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF

OXYGENTA PHARMACEUTICAL LIMITED

(formerly known as S. S. Organics Limited)
CIN: L24110TG1990PLC012038
Registered Office: Survey No. 252/1, Aroor Village, Sadasivapet Mandal, Medak, Telangana-502 291.
Contact No.: +91 90300 20022 | **Email ID:** cs@oxygentapharma.com. | **Website:** www.oxygentapharma.com

Open Offer for acquisition up to 87,05,800 fully paid-up equity shares of face value of ₹10 each representing 26.00% of the Emerging Voting Share Capital of Oxygenta Pharmaceutical Limited (*formerly known as S. S. Organics Limited*) ("OPL"/"Target Company") at a price of ₹15 per equity share from the public shareholders of the Target Company by Mr. Sunil Vishram Chawda ("Acquirer 1"), Mr. Manoj Sunil Chawda ("Acquirer 2"), Mrs. Aakanksha M. Chawda ("Acquirer 3") and Mr. Raghavender Rao Kanuganti ("Acquirer 4") (hereinafter collectively referred to as "Acquirers") pursuant to and in compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and amendments there to ("SEBI (SAST) Regulations, 2011").

This Post Offer Advertisement is issued by Mark Corporate Advisors Private Limited ("**Manager to the Offer**"), in respect of the Open Offer, on behalf of the Acquirers pursuant to and in compliance with Regulation 18 (12) of SEBI (SAST) Regulations, 2011. The Detailed Public Statement with respect to the aforementioned offer was made on March 06, 2023 in the following newspapers:

Newspaper	Language	Edition(s)
Business Standard	English	All Editions
Business Standard	Hindi	All Editions
Navshakti	Marathi	Mumbai Edition
Nava Telangana	Telugu	Hyderabad Edition

1)	Name of the Target Company	:	Oxygenta Pharmaceutical Limited
2)	Name of the Acquirers	:	**1)** Mr. Sunil Vishram Chawda : Acquirer 1
			2) Mr. Manoj Sunil Chawda : Acquirer 2
			3) Mrs. Aakanksha M. Chawla : Acquirer 3
			4) Mr. Raghavender Rao Kanuganti : Acquirer 4
3)	Name of the Manager to the Offer	:	Mark Corporate Advisors Private Limited
4)	Name of the Registrar to the Offer	:	Venture Capital and Corporate Investments Private Limited
5)	**Offer Details:**		
	a) Date of Opening of the Offer	:	Friday, June 16, 2023
	b) Date of Closure of the Offer	:	Friday, June 30, 2023
6)	Date of Completion of Payment of Consideration and communication of Rejection/Acceptance	:	Friday, July 07, 2023

7) Details of Acquisition:

Sr. No.	Particulars	Proposed in the Letter of Offer[1]		Actuals[1]	
7.1.	Offer Price (in ₹)	₹15 per Equity Share		₹15 per Equity Share	
7.2.	Aggregate number of Shares tendered	Up to 87,05,800 Equity Shares[2]		9,81,200 Equity Shares[3]	
7.3.	Aggregate number of Shares accepted	Up to 87,05,800 Equity Shares[2]		9,81,200 Equity Shares[3]	
7.4.	Size of the Offer (Number of Equity Shares multiplied by Offer Price per Equity Share)	₹13,05,87,000[4]		₹1,47,18,000[4]	
7.5.	Shareholding of the Acquirers before Public Announcement • Number • % of Emerging Voting Share Capital	 Nil Not Applicable		 Nil Not Applicable	
7.6.	Shares acquired by way of Preferential Allotment • Number • % of Emerging Voting Share Capital	 71,45,000 21.34%		 71,45,000 21.34%	
7.7.	Shares Acquired by way of Open Offer • Number • % of Emerging Voting Share Capital	 87,05,800[2] 26.00%[2]		 9,81,200[3] 2.93%	
7.8.	Shares acquired after Detailed Public Statement ("**DPS**") • Number • % of Emerging Voting Share Capital • Price of the Shares acquired	 Nil Not Applicable Not Applicable		 Nil Not Applicable Not Applicable	
7.9.	Post Offer Shareholding of the Acquirers • Number • % of Emerging Voting Share Capital	 1,58,50,800[2] 47.34%[2]		 81,26,200 24.27%	
7.10.	Pre & Post offer Shareholding of the Public: • Number • % of Emerging Voting Share Capital	**Pre-Offer** 2,45,11,400[5] 73.20%	**Post Offer** 1,58,05,600[5] 47.20%	**Pre-Offer** 2,45,11,400[5] 73.20%	**Post Offer** 2,35,30,200[5] 70.27%

(1) *Percentages disclosed in the table above are computed basis the Emerging Voting Capital.*

(2) *Assuming full acceptance in the Open Offer.*

(3) *Out of 9,81,200 equity shares which were validly tendered and accepted, 9,81,000 equity shares were in dematerialised form and 200 equity shares were in physical form.*

(4) *Excludes Brokerage and other charges.*

(5) *Excluding 18,27,100 equity shares held by the existing Promoter/Promoter Group of the Target Company.*

8) The Acquirers accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (SAST) Regulations, 2011.

9) A copy of this Post Offer Advertisement will be available on the websites of SEBI and BSE Limited and will be dispatched to the registered office of the Target Company.

Capitalized terms used in this advertisement, but not defined herein, shall have the same meanings assigned to such terms in the Letter of Offer dated June 05, 2023

Issued by Manager to the Offer:

MARK

MARK CORPORATE ADVISORS PRIVATE LIMITED
CIN: U67190MH2008PTC181996
404/1, The Summit Business Bay,
Sant Janabai Road (Service Lane),
Off W. E. Highway, Vile Parle (East),
Mumbai-400 057
Tel. No.: +91 22 2612 3208
Contact Person: Mr. Manish Gaur
E-Mail: openoffer@markcorporateadvisors.com
SEBI Regn No.: INM000012128

For and on behalf of the Acquirers

Sd/-	**Sd/-**	**Sd/-**	**Sd/-**
Sunil Vishram Chawda ("**Acquirer 1**")	**Manoj Sunil Chawda** ("**Acquirer 2**") *Signed by duly constituted Power of Attorney holder, Sunil Vishram Chawda*	**Aakanksha M. Chawda** ("**Acquirer 3**") *Signed by duly constituted Power of Attorney holder, Sunil Vishram Chawda*	**Raghavender Rao Kanuganti** ("**Acquirer 4**")

Date : July 13, 2023
Place: Hyderabad

PRESSMAN

Size: 16(w) x 35(h)